

there is no problem of siltation. During monsoon, sea can become very rough but this difficulty is now overcome with the construction of a break-water. In spite of all the facilities available, however, since the port was a seasonal roadstead, its utility was, to a certain extent, limited. With the development of all weather direct berthing facilities, it is hoped that the port will be able to serve the hinterland in a much better way. I urge upon the Central Government to declare it as an all weather port immediately and develop it accordingly, looking into its importance in national interest.

(iv) REGULAR SUPPLY OF ELECTRICITY DURING ASIAN GAMES TO THE WESTERN DISTRICTS OF U.P.

श्री चन्द्रपाल सिंह (अमरौहा) :
जैसा कि सबको विदित है कि इस वर्ष भारत की राजधानी में नवम एशियाई खेल का आयोजन होने जा रहा है। इसके लिए सरकार यह चाहती है कि ज्यादा से ज्यादा लोग इसे देख सकें और इसका प्रचार हो सके। परन्तु सीमित स्थान उपलब्ध होने के कारण ज्यादा लोग इसे यहां नहीं देख पायेंगे।

दिल्ली दूरदर्शन के प्रसारण से लगभग 150 कि० मी० दूर तक के लोग लाभान्वित होते हैं। एशियाई खेलों का भी ग्रामीण क्षेत्र के लोग, जो टिकट के अभाव में स्टेडियम पर आकर उन्हें नहीं देख सकेंगे, दिल्ली दूरदर्शन के माध्यम से देख सकेंगे।

परन्तु बड़े खेद का विषय है कि पूर्ण ग्रामीण अंचलों में (विशेषकर उ० प्र०) बिजली की आपूर्ति बहुत ही अपर्याप्त तथा अनियमित है। बिजली 24 घण्टे में अधिक से अधिक मात्र 8-10 घण्टे आती है और वह भी कब आयेगी और कब चली जायेगी, कोई निश्चित नहीं है।

ऐसी परिस्थिति में उ० प्र० के पश्चिमी जिलों के वे ग्रामीण जो दिल्ली दूरदर्शन के माध्यम से एशियाई खेलों को देख पाते, बिजली आपूर्ति के अभाव में देखने से वंचित रह जायेंगे।

अतः मैं माननीय ऊर्जा मंत्री जी से साग्रह निवेदन करूंगा कि वे इस सदन के माध्यम से सम्बन्धित क्षेत्र के ग्रामीणों को आश्वस्त करें कि एशियाई खेलों के समय बिजली की आपूर्ति बराबर बनी रहेगी और उसकी सुनिश्चित आपूर्ति के लिए तुरन्त आवश्यक विभागीय कार्यवाही करने का कष्ट करें।

(v) NEED FOR SUPPLY OF SUFFICIENT QUANTITY OF COAL TO THERMAL UNITS IN TAMIL NADU.

SHRI M. KANDASWAMY (Tiruchode): Tamil Nadu is facing constant power cut of 30 per cent throughout the year. This may be due to the following reasons:

In thermal projects, the installed capacity would be 1500 megawatts. In hydel projects, the installed capacity would be 1600 megawatts.

Due to shortage of water out of total installed capacity in hydel projects, only about 1000 megawatts are available from January to July. 600 megawatts of power from Neyveli Corporation is being distributed equally to Southern States.

As far as Thermal Projects are concerned, out of the total requirements of 2400 mega watts, at present only 1500 mega watts are available. Work for the implementation of the first stage is in progress. A proposal for the second stage (Tuticorin: 710 MWs; Mettur 420 MWs; North Madras 1050 MWs.) has been sent to the Union Government on 30-12-81. It is more than 10 months, there is no response from the Government. This delay may

[Shri M. Kandaswamy]

be due to shortage of coal. We understand that coal is being allotted to Northern States, viz, U.P.; Bihar; Maharashtra, Andhra Pradesh etc. If the ratio is distributed to Tamil Nadu also the Thermal Units will be able to function properly.

If the Thermal Units are equipped with full capacity, it will be possible to reduce the impact of power cuts on textile mills, large-scale, small-scale industries, agricultural and engineering foundaries. Since the livelihood of nearly lakhs of workers are involved, it is demanded that immediate steps should be taken to supply sufficient quantity of coal from the proper commissioning of second stage of Thermal Units in Tamil Nadu.

I further.....

MR. DEPUTY-SPEAKER: Whatever you have given, which has been approved, only will go on record.

(iv) DEALERSHIP POLICY OF MARUTI LTD.

SHRI RATANSINH RAJDA (Bombay South): This Parliament has passed and adopted the Maruti Limited (Acquisition and Transfer of Undertakings) Act, 1980. The said Act provides *inter-alia* for the acquisition and transfer of undertakings of Maruti Limited with a view to securing the utilisation of the available infrastructure, to modernise the automobile industry, and for matters connected therewith or incidental thereto. The Government is duty-bound to protect and safeguard the interests of all those who assisted and cooperated the plan to produce a small car named Maruti Car.

Late Shri Sanjay Gandhi entered into an agreement known as Dealership Agreement with about 73 persons hailing from different parts of the country and appointed these 73 persons to be dealers of M/s. Maruti Limited in different parts of our country. These dealers on

their part paid on the average a sum of Rs. 3 lakhs aggregating to an amount of Rs. 2.39 crores on the demand of M/s. Maruti Limited. Besides investing such a huge amount to the tune of Rs. 2.39 crores, these original dealers invested in shares, in show-rooms and workshops and other sales facilities. They had raised these funds at the cost of their running professions by sale or mortgage of their properties and borrowing from banks and private sources. They thus created sales infrastructure. But unfortunately the Maruti Car proved to be a still born child.

In the wake of nationalisation the new nationalised establishment has taken over assets as well as liabilities of the previous company.

These 73 original dealers, therefore, feel that they are *ipso facto* dealers of the nationalised establishment. It becomes the moral and legal duty on the part of the Government while floating the government company to accept and safeguard the rights, title and interests of all these original dealers and appoint them outright the dealers in their territories assigned to them as per the past agreement.

In the case of nationalisation of many other under-takings, the dealers who then existed were accepted as the dealers of the nationalised concern. It would be therefore prudent, just, proper and in the fitness of things that the Government should unequivocally announce the original dealers as *de-jure* and *de facto* dealers of the nationalised concern.

(vii) ERADICATION OF ENCEPLALITIS FEVER FROM GORAKHPUR DISTRICT

श्री महावीर प्रसाद (बांसगांव) :
मैं आपके माध्यम से केन्द्रीय सरकार का ध्यान संसदीय निर्वाचन क्षेत्र बांसगांव एवं सम्पूर्ण गोरखपुर जनपद में जोरों से व्याप्त मस्तिष्क ज्वर की ओर आकर्षित करना चाहता हूँ। श्रीमन्, सम्पूर्ण जनपद